

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 223**  
**(IB)-496(ND)2018**  
**IA-1215/2024**

**IN THE MATTER OF:**

**Bindals Merchandise**

... **Applicant/Petitioner**

**Versus**

**M/s. Maple Realcon Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Naman Singhal in IA-1215/2024.

**For the Respondent** : Adv. Shivam Kumar for R-2 in IA-1215/2024.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm, let the petition be listed for hearing on 30.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**